

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

ORDERS OF THE TRIBUNAL

20.08.2013

OA No. 249/2012

Applicant present in person.

*None for the Respondents. Anil Kumar*

Applicant present in person submits that his claim for HRA has been settled and paid. Thus the OA has become infructuous.

Accordingly, the OA is dismissed as having become infructuous.

copy given to  
No. 7618762  
21/8/13  
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*Anil Kumar*

(Anil Kumar)  
Member (A)

*ahq*